NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 371/(MAH)/2017

CORAM:

D.

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2017

NAME OF THE PARTIES:

Tibbu Thankachan Varghese

ADVOCATES

V/s.

Wensel Aquas Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

SIGNATURE DESIGNATION Jessyk Payne K. T. Thomas Adv. for Petition. Jessey Pyne. NAME S. No. 18

MIKUNI METHA

AIW

RUSHAD IRANI

PURAZAR P. FOUZDAR

FOR THE RESPONDENT CORPORATE DEBTOR

ORDER TCP No. 371/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 4.10.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)